

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2182

ANSWERED ON:02.12.2002

SCHEMES UNDER CO OPERATIVE SECTOR

PRABHUNATH SINGH

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Standing Committee on Agriculture in its Report No.6 of 1999-2000 hasstated that the Planning Commission has not approved new Schemes of Ninth Five Year Planunder the Co-operative Sector viz. strengthening of Co-operative Sector, Janata Personal Accidental Insurance Scheme for Labour Co-operatives, Development of Reservoir for fisheriesthrough Co-operatives and development of wool processing and industrial Co-operatives;

(b) if so, the reasons therefor; and

(c) the action taken by the Government to resolve the reservations expressed by the Planning Commission urgently and to pursue the matter vigorously for early clearance of the Schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) & (c): The proposed new schemes for Ninth Plan under the Co-operative sector weredropped as Planning Commission did not approve these schemes on the ground that these activities have already been covered under similar schemes of other Departments, like Department of Animal Husbandry & Dairying and Fisheries, Central Wool Development BoardMinistry of Testiles and Ministry of Labour etc. The dropping of these schemes will not affect the development of cooperative sector adversely as assistance for these activities will continue to be available under various schemes of the different Department/Ministries as above and underthe proposed restructured Central Sector schemes of this Department in 10th Five Year Plan.After recent amendment of the NCDC Act, some of these activities will now be financed by the NCDC in cooperative sector.